

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 204 of 2012

Dated : 17th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Rajya Vidyut Nigam Ltd. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2 to R.5

ORDER

The learned counsel for the Appellant seeks permission of this Court to withdraw this Appeal.

We have heard the learned counsel for the Respondent also.

In view of the request of the learned counsel for the Appellant, the permission is granted to withdraw the Appeal.

Accordingly, the Appeal is dismissed as withdrawn.

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**